

BY e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100 (Pt.-V)/2010/ 1173 /A

From:- Smti Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court
Guwahati

To

- i. Smti Gypsy Deb, Munsiff No.1, Hailakandi
- ii. Shri Uttam Chetri, Munsiff, Bongaigaon
- iii. Shri Siddhartha Shankar Sharma, Munsiff No.1, Barpeta
- iv. Shri Surajit Baruah, Munsiff No.1, Nagaon
- v. Shri Nirmal Kumar Laskar, Munsiff No.1, Golaghat
- vi. Shri Achyutananda Saikia, Munsiff No.1, Kokrajhar
- vii. Smti Shalma Azaz, Munsiff No.1, Lakhimpur, North Lakhimpur
- viii. Smti Mary Kamsi, Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.) Naharlagun, Capital Complex District, Arunachal Pradesh
- ix. Shri T. Lalhmachhuana, Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl District, Mizoram
- x. Smti Seyielenuo Mezhii, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Wokha, Nagaland.

Dated- Guwahati, the 08th March, 2017

Sub : Submission of tour programme in connection with attending the East Zone Regional Conference on '*Enhancing the Excellence of Judicial Institutions : Challenges and Opportunities*', scheduled to be held on 1st & 2nd April, 2017 at Gangtok (Sikkim).

Sir / Madam,

You are requested to send your travel itinerary for the aforementioned Conference to the Registrar / Director, Sikkim Judicial Academy and the High Court of Sikkim at both the e-mail addresses given below, immediately -

dir.sja-sik@nic.in
hc-sik@nic.in

You are also requested to send a copy of the said itinerary to the undersigned at regj.ghc@gmail.com

Yours faithfully

✍ 8.3.17

REGISTRAR (JUDICIAL)

Memo No. HC.VII-100 (Pt.-V)/2010/ 1174-1175 /A dated 08.03.2017

Copy forwarded for information and necessary action to:

1. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. **He / she is requested to inform the concerned Officer of his / her State accordingly. Please intimate the Officer that unless the travel itinerary is sent immediately, arrangements for accommodation, etc., by the organizers may not be made.**
2. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter in the official web site of Gauhati High Court immediately.

Jt 8.3.17
Registrar (Judicial)